

**2017**  
**High Court, Appellate Side,**  
**Calcutta**  
**NOTIFICATION**

**No. 1371-R(J.S.)**

**Dated: The 31<sup>st</sup> March, 2017**

It is hereby notified for general information of all concerned that taking into account the existing vacancies as on 31.03.2017 (A/N) and the anticipated vacancies on retirement of officers for the year 2017, a total **13 (Thirteen)** vacancies in the cadre of District Judge (Entry Level) will be filled up, by Direct Recruitment from the Members of the Bar, by Normal Promotion and by Limited Competitive Examination from amongst the eligible members of the West Bengal Judicial Service, for the year 2017, in compliance with the direction given by the Hon'ble Supreme Court of India, from time to time, in Malik Mazhar Sultan's Case (Civil Appeal No. 1867 of 2006) and Writ Petition No. 46 of 2007, filed by the West Bengal Judicial Service Association.

Further details in this regard will follow in due course in Hon'ble Court's website – [www.calcuttahighcourt.nic.in](http://www.calcuttahighcourt.nic.in)

**Sd/-**  
**Subhasis Dasgupta**  
**Registrar (Judicial Service)**  
**High Court, A.S., Calcutta**